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From:

Rajesh Kumar Vaish, Registrar (Administration)I, High Court of Jharkhand Ranchi

File No. XXII(6)/1/2017-18/Apptt. Letter No. <u>2902</u> /Apptt. Dated: <u>06.7.77</u>

To.

- 1. Miss Shweta Kumari No. II, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chatra,
- 2. Sri Vishar Gaurav, Civil Judge (Jr. Div.)-cum-S.D.J.M., Jamshedpur,
- 3. Sri Pratap Chandra, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad,
- 4. Sri Kusheshwar Sinku, J.M.-cum-Judge I/c-cum-Addl. Civil Judge (Jr. Div.), Bokaro,
- 5. Sri Sanjeet Kumar Chandra, J.M., Ranchi,
- 6. Miss Rajshree Aparna Kujur, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Bokaro,
- 7. Sri Kamal Ranjan, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-Judge I/c, Jamshedpur,
- 8. Sri Ananda Singh, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Godda,
- 9. Sri Abhishek Prasad, J.M.-cum-Judge I/c, Deoghar,
- 10. Sri Bishwanath Bhagat, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge-cum-P.M. (J.J. Board), Saraikela,
- 11. Manoranjan Kumar No. III, J.M.-cum-Addl. Civil Judge (Jr. Div.), Daltonganj,
- 12. Miss Lucy Sosen Tigga, J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chaibasa,
- 13. Sri Anup Tirkey, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Sahebganj,
- 14. Sri Manoj Kumar Ram, SDJM-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla,
- 15. Sri Sandeep Kumar Bertam, JM-cum-Addl. Civil Judge (Jr. Div.), Bokaro (Bermo at Tenughat),
- 16. Sri Ajay Kumar Guria, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,
- 17. Miss Kumari Jiv, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Dhanbad,
- 18. Ms. Kamala Kumari, Civil Judge (Jr. Div.)-cum-Judge I/c, Hazaribagh,
- 19. Sri Bishwanath Oraon, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,
- 20. Ms. Nitasha Barla, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi,
- 21. Sri Sindhu Nath Lamay, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur,
- 22. Sri Sandeep Nishit Bara, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Latehar,
- 23. Sri Arbind Kachchap, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur,
- 24. Miss Sushila Soreng, SDJM-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Khunti.

## Sub: - Nomination for attending Inter Disciplinary Conference (C-2) on "Sensitization Programme on Domestic Violence" on 23<sup>rd</sup> July, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending Inter Disciplinary Conference (C-2) on "Sensitization Programme on Domestic Violence" on 23<sup>rd</sup> July, 2017 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 23<sup>rd</sup> July, 2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course. Also, you are requested to attend the training alongwith tabs for ready reference to Bare Acts.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 22<sup>nd</sup> July till the evening of 23<sup>rd</sup> July, 2017.

Yours faithfully, Sd/- R.K. Vaish Registrar (Administration) Memo No. 2903 /Apptt.

Dated, Ranchi, the 06.7.17

Copy forwarded to the Principal District & Sessions Judges, Chatra / Jamshedpur / Dhanbad / Bokaro / Godda / Deoghar / Saraikela / Daltonganj / Chaibasa / Sahebganj / Gumla / Hazaribagh / Latehar / Khunti / including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 483/JAJ dated 13.06.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)